

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
IA 29/18, in CP 04/16	For hearing on IA 29/18, IA 285/18	Sec 397/398	P. Obul Reddy	A.M. Sridharan	Rayan Steel P. Ltd. & 17 Others	MVV Ramana for R-1 to R-17.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s:

A.M. Sridharan
9845012485

Counsel for Petitioner

A.M. Sridharan

Done

M.V.V. Ramana

9845023783

ORDER

Adv. for Rept

RESPONDENT/s:

Heard Shri A.M Sridharan, learned Counsel for Petitioner;
Shri M.V.V Ramana, learned Counsel for Respondents.

I.A No.285/2018 is filed by the Petitioner/Applicant, by inter-alia seeking to pass an interim order, to restrain the Respondents from holding the Annual General Meeting proposed to be held on 28/09/2018, apart from other reliefs. The learned Counsel for Respondents has opposed I.A No. 285/2018, and even the maintainability of the Application and requested short time to file a reply.

The record discloses that, the issue is pending with the adjudicating authority. Considering the urgency of the matter, we direct the learned Counsel for Respondents to file reply in I.A No.285/2018 by tomorrow, by serving a copy on the learned Counsel for Petitioner.

Post the case on **27/09/2018**.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)

sana

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